

1	2	3
27.	Uttar Pradesh	1,630
28.	West Bengal	134
29.	Andaman and Nicobar Islands	0
30.	Chandigarh	33
31.	Dadra and Nagar Haveli	8
32.	Daman and Diu	1
33.	Delhi	114
34.	Lakshadweep	0
35.	Puducherry	20
TOTAL:		6,600

Source: Police Departments of States/UTs

Poor maintenance of National Highways

1707. DR. T.N. SEEMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received many complaints regarding poor maintenance of National Highways (NHs) including NH-47 during the last three years and the current year, if so, the details thereof, State-wise;

(b) the remedial steps taken/being taken by Government;

(c) the details of the proposals approved by Government received from various State Governments including Kerala for the maintenance of National Highways (NHs); and

(d) the details of pending proposals, if any, along with the reasons therefor and the time by when the same are likely to be cleared, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) and (b) Yes, Sir. Several complaints from most of the States including National Highway (NH)-47 have been received during the last three years and the current year. The development and maintenance of National Highways (NHs) is a continuous process. Accordingly, the

NHs in the country are kept in traffic worthy condition from time to time within the available resources based upon the assessment of their condition depending upon traffic density and *inter-se* priority of works.

(c) and (d) Out of the proposals amounting Rs. 3,539.91 crore received from the State Governments including Kerala for Periodical Renewal (PR) of NHs during 2013-14, proposals amounting to Rs. 2,360.98 crore have been sanctioned till December, 2013 and the remaining proposals are at various stages of approval.

Four laning on Agra-Mumbai National Highway

†1708. SHRI THAAWAR CHAND GEHLOT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether in principle approval has been given for four laning upto Gwalior-Guna-Shajapur-Devas city on National Highway-3 which is also known as Agra-Mumbai National Highway;

(b) if so, the time when in principle approval was given;

(c) whether approval to construct a bypass in Shajapur city on this very national highway was also given;

(d) whether approval to construct a rail overbridge at Maksi railway line on the same national highway was also given;

(e) the reasons for not undertaking the said approved works; and

(f) by when, the said works would be done?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) and (b) Yes, Sir. The in-principal approval for four laning of Gwalior-Guna-Shajapur-Devas city on National Highway (NH)-3, was given in 2011.

(c) and (d) Yes, Sir.

(e) Four-laning of Gwalior-Shivpuri section was awarded to M/s Essel Gwalior-Shivpuri Toll Roads Pvt. Ltd. However the concessionaire has not yet started the four laning work. Four-laning of Shivpuri-Dewas section has been awarded to M/s GVK Shivpuri-Dewas Expressway Pvt. Ltd. However the concessionaire has withdrawn from the project and presently the matter is sub-judice in the Hon'ble High Court of Delhi.

†Original notice of the question was received in Hindi.